## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 54 of 2013 & IA No. 82 of 2013

Dated : 16th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd. ...... Appellant(s) Versus

Gujarat Electricity Regulatory Commission & Ors. ...... Respondent(s)

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Buddy Ranganadhan for R-2

## <u>ORDER</u>

Mr. Buddy A. Ranganadhan, Learned Counsel appearing for the Respondent No.2 seeks some more time to file reply. He is directed to file rely on or before 29<sup>th</sup> May, 2013 after serving copy on the other side.

Post the matter on <u>10<sup>th</sup> July, 2013 at 2.30 p.m.</u> In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar) Technical Member rkt/vt (Justice M. Karpaga Vinayagam) Chairperson